

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-07-2020 AT 11.30 AM THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER	: IA/511/IB/2020 IN IA/512/IB/2020
PETITION NUMBER	: IBA/243/2019
NAME OF THE PETITIONER(S)	: PUNJAB NATIONAL BANK & 6 OTHERS
NAME OF THE RESPONDENT(S)	: R RAGHAVENDRA (THIRU AROORAN SUGARS LTD)
UNDER SECTION	: RULE 11 & SEC 60(5) OF IBC 2016

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(8)

[IA/511/IB/2020 in IA/512/IB/2020 in IBA/243/2019]

ORDER

Ld. Counsel Ms. Vinitha Srinivasan for the Applicant and Ld. Counsel Mr. B. Dhanraj for the Respondent and are present.

The urgent application (IA/511/2020) is hereby **allowed**.

Counsel for the Respondent seeks time to file counter in IA/512/IB/2020.

List the matter on **05.08.2020** for counter and hearing.

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[S. VIJAYARAGHAVAN]
Member (Technical)

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[R. SUCHARITHA]
Member (Judicial)

vs